

**IDBI Assistance to Dhabol Power Company**

1108. PROF. UMMAREDDY VENKATESWARLU:  
Will the Minister of FINANCE be pleased to state :

(a) whether Industrial Development Bank of India has offered finances to the multi-national Dhabol power company;

(b) if so, the extent of its commitment;

(c) the funds released so far;

(d) whether IDBI has any clear cut policy on financing power projects and multi-national companies in the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b). Industrial Development Bank of India (IDBI) has reported that it has sanctioned a rupee loan of Rs. 150 crore and guarantee assistance of Rs. 540 crores to the Dabhol Power Company.

(c) IDBI has not release any funds so far to the

Dabhol Power Company.

(d) and (e). IDBI has reported that power projects are financed by it keeping in view the guidelines issued by the Government as well as IDBI's own norms applicable for other projects. As regards multi-national companies, IDBI does not have any specific guidelines and the projects are considered on merits by IDBI.

**Imbalance of Trade with Nepal**

1109. DR. K.D. JESWANI : Will the Minister of COMMERCE be pleased to state :

(a) whether there has been a great imbalance with Indo-Nepal trade;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to expand trade between both the countries to minimise the imbalance of trade?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P CHIDAMBARAM) : (a) to (c) The flow of bilateral trade between India and Nepal from 1992-93 onwards has been as below :

(Value in Rs. Crores)

(April - December)

1992-93		1993-94		1994-95		1994-95		1995-96	
Export	Import								
210.48	71.75	304.87	85.62	308.59	97.79	271.39	71.09	401.80	120.30

(Source : DGCI&S)

Exports from Nepal to India and exports from India to Nepal are both on the increase as a result of preferential arrangement made by two Governments. India supplies raw materials at economical cost to Nepal which they use for manufacture of products for export mainly to third countries. It is perhaps also economical for Nepal to source their essential requirements from India at a lower freight cost. The facilities provided by Government of India for expansion of Nepalese exports to India include duty free access for Nepalese products to the Indian market without any quantitative restrictions and without any licencing formalities.

**Land for International Airport at Jaipur**

1110. SHRI GIRDHARI LAL BHARGAVA : Will

the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Rajasthan Government have transferred 248 bighas land to the Union Government to develop the present airport into an International airport at Jaipur ; and

(b) if so, the action taken by the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) and (b). No, Sir. The Hon'ble High Court of Rajasthan has stayed the land acquisition proceedings.